

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax- 23753923**

Petition No. 168/TT/2018

Date: 4.9.2018

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited (PGCIL),  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:- Approval under regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2014 for determination of Transmission Tariff from DOCO to 31-03-2019 for assets under Fiber Optic Communication system for central sector Sub-stations & Generating Stations in Southern Region.**

Sir,

With reference to your letter dated 20.8.2018 seeking extension of time for filing of the information. I am directed to inform you that extension up to 10.9.2018 has been acceded to. You are therefore directed to file the information by 10.9.2018 with advance copy to respondents.

2. The respondents are directed to file reply by 20.9.2018. This is further to inform that no further extension of time shall be granted.

Yours faithfully,

Sd/-

**(V.Sreenivas)**  
**Deputy Chief (Legal)**

Copy to: All respondents